

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 146 of 2019

IN THE MATTER OF:

Prithvi Tea Co. Pvt. Ltd. & Anr.

...Appellant

Versus

**Regional Director, Eastern Region,
Registrar of Companies**

...Respondent

Present

**For Appellant: Mr. Goutham Shivshankar Advocate.
 Ms. Nitu Poddar, PCS
 Mr. Bunny Sehgal, PCS**

For Respondent: Mr. Muktar Singh, (Joint Director)

O R D E R

01.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/